NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 160/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Vishal Foods & Investments Pvt Ltd.

Megha Estates Pvt Ltd

Madhur Housing & Development Co. (A Private)

Company with unlimited Liability)

DLF Investments Pvt Ltd

Kohinoor Real Estates Company (A Private

Company with unlimited Liability)

Panchsheel Investment Company (A Private

Company with unlimited Liability)

Haryana Electrical Udyog Pvt Ltd

Buland Consulants & Investments Pvt Ltd

Sidhant Hounsing and Development Company

(A Private Company with unlimited Liability)
Yashika Properties and Development

Company (A Private Company with unlimited Liability)

Rajdhani Investments & Agencies Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dr. U.K. CHAUDHARY

Se and

APPLICANTS

NAVEEN DAMIYA ROV.

ORDER

Learned Senior Advocate Mr. U K. Chaudhary with Learned Advocate Mr. Naveen Dahiya i/b UKCA and Partners present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.